

(iii) The Indian Stamp (Punjab Amendment) Ordinance, 1971 (No. 3 of 1971) promulgated by the Governor of Punjab on the 10th November, 1971.

(iv) The Punjab General Sales Tax (Amendment) Ordinance, 1971 (No. 4 of 1971) promulgated by the Governor of Punjab on the 13th November, 1971.

[Placed in Library. See No. LT—1097/71]

(2) A Statement (Hindi and English versions) explaining the reasons as to why the version of the above Ordinances is not being laid on the Table.

[Placed in Library. See No. LT—1098/71]

BORDER SECURITY FORCE (AMENDMENT) RULES AND NOTIFICATION UNDER BORDER SECURITY FORCE ACT

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): I beg to lay on the Table—

(1) A copy of the Border Security Force (Amendment) Rules, 1971 (Hindi and English versions) published in Notification No. S.O. 4034 in Gazette of India dated the 21st October, 1971, under sub-section (3) of section 141 of the Border Security Force Act, 1968. [Placed in Library. See No. LT—1099/71]

(2) A copy of Notification No. S. O. 3621 (Hindi and English versions) published in Gazette of India dated the 9th October, 1971, under sub-section (3) of section 139 of the Border Security Force Act, 1968. [Placed in Library. See No. LT—1100/71]

NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA): I beg to lay on the Table a copy of Notification No. S. O. 5323 (Hindi and English versions) published in Gazette of India dated the 4th

September, 1971, under sub-section (1) of section 12A of the Essential Commodities Act, 1955. [Placed in Library. See No. LT—1101/71]

12.30 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SEVENTH REPORT

SHRI G. G. SWELL: (Autonomous Districts): I present the Seventh Report of the Committee on private Members' Bills and Resolutions.

श्री बिसुत्ति मिश्र (मोतीहारी): अध्यक्ष महोदय, मुझे इस पर ऐतराज करना है। मेरा एक नोन-आफिशिएल बिल था.....

अध्यक्ष महोदय: माननीय सदस्य को मैंने कई दफे कहा है कि इस तरह से बीच में मत बोला करे।

श्री बिसुत्ति मिश्र: मेरा नोन-आफिशिएल बिल था जिसे कि कमेटी ने रिजेक्ट कर दिया। मैं चाहता हूँ कि वह हाउस के सामने आये और हाउस उस पर फैसला करे कि मेरा नोन-आफिशिएल बिल कहा तक जायज है अथवा कहा तक नाजायज है।

12.31 hrs.

STATEMENT RE. DECLARATION OF EMERGENCY IN PAKISTAN AND SITUATION ON INDIA-PAKISTAN BORDER

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS, MINISTER OF HOME AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI-MATI INDIRA GANDHI): The House is aware of the announcement made by President Yahya Khan yesterday declaring a State of Emergency throughout Pakistan. This declaration is the climax of his efforts to divert the attention of the world from Bangla Desh and to put the blame on us for a situation which he himself has created. Such a declaration by a military regime, which has been waging war on the people of Bangla